

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.21
C.P.(IB)No.50/BB/2024

IN THE MATTER OF:

Mr. Vani Mysore

... Petitioner

Order under Section 94 (1) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 19.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri A. S. Sathish Kumar, PCS

ORDER

1. Heard the Ld. PCS appearing for the Petitioner.
2. Ld. PCS appearing for the Petitioner requests further time to comply with Order dated 11.03.2024. Therefore, two weeks' time is granted to the Ld. PCS for the Petitioner to comply with the said Order.
3. List the case on **05.06.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi